

**SUPREME COURT OF INDIA**  
**Cash & Accounts-II**

**PANEL of Nationalized bank for NOVEMBER- 2018**

**1) For the amount BELOW Rs. ONE CRORE :**

**I) 7 to 14 days**

5.70%

**II) 15 to 29 days**

5.70%

**III) 30 to 45 days**

5.70%

**IV) 46 to 90 days**

6.35%

**V) 91 to 179 days**

6.35%

**VI) 180 to less than One year**

6.50% (180-less than 10 mon)

6.75% (10-14 months) (NW. 20,309.97 Cr.)

**VII) One year less than 2 years**

6.75%

**VIII) 2 years to less than 3 years**

6.75%

**IX) 3 years to less than 5 years**

6.75% (upto 3 yrs.)

6.85% (above 3 yrs.)

**X) 5 Years and above**

6.85% (upto 10 yrs.)

**2 For amounts Rs. ONE CRORE upto FIVE CRORE**

**I) 7 to 14 days**

6.00%


**II) 15 to 29 days**

6.25%

Contd...2/-

- III) 30 to 45 days  
6.25%
- IV) 46 to 90 days  
6.55%
- V) 91 to 179 days  
6.50%
- VI) 180 to less than One year  
6.50%
- VII) One year less than 2 years  
6.75% (exact 1 yr.)  
6.25% (above 1 yr.)
- VIII) 2 years to less than 3 years  
6.25%
- IX) 3 years to less than 5 years  
6.25% (upto 3 yrs.)  
6.00% (above 3 yrs.)
- X) 5 Years and above  
6.00% (upto 10 yrs.)

Dated:- 12.11.2018

  
(P.S.N. MURTHY)  
A.R.-cum-D.D.O.  
Supreme Court of India

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